

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 460 of 2002

Jabalpur, this the 16th day of June, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

1. Mamlesh Yadav, Son of Shri Govind Singh Yadav, aged about 29 years, Goods Driver, Railway Department, R/o. Loco Foreman, Itarsi.
2. Lalman Malviya, Son of Shri Bhaiyalal Malviya, aged about 48 years, Goods Driver, Railway Department, R/o. Loco Foreman, Itarsi. Applicants

(By Advocate - Shri S.D. Gupta on behalf of Shri R.L. Gupta)

V e r s u s

1. Union of India, Through its Secretary, Ministry of Railway Affairs, Rail Bhawan, New Delhi.
2. Assistant General Manager, Central Railway, Mumbai, CST.
3. Chief Personnel Officer (T), Office of General Manager, Central Railway, Mumbai CST.
4. Senior Divisional Personnel Officer, Central Railway, Bhopal (MP). ... Respondents

(By Advocate - Shri H.B. Shrivastava)

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

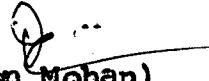
By filing this Original Application the applicants have claimed the following main relief :

"(i) It is, therefore, prayed that the impugned order dt. 27-5-2002 contained in Annexure A-10, calling other candidates for filling up the posts of Goods Driver against which the petitioners and others have already filed petitions before the Hon'ble Central Administrative Tribunal, may kindly be quashed."

2. Heard the learned counsel for the parties and perused the order dated 18.11.2003.
3. The learned counsel for the respondents has stated that

the Original Application has become infructuous in view of the orders issued by the respondents on 18.11.2003, whereby the applicants have been promoted to the grade of 5000-8000/- The learned counsel for the applicants agrees to the submission made by the learned counsel for the respondents.

4. In view of the submissions made by both the counsel, the Original Application has become infructuous and the same is dismissed as infructuous. No costs.


(Madan Mohan)
Judicial Member

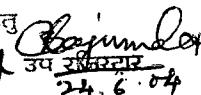

(M.P. Singh)
Vice Chairman

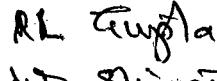
"SA"

पृष्ठांकन सं. ओ/न्या.....जबलपुर, दि.....
चित्रितिवाचि अर्थे दिलावः—

- (1) संघिक, उच्च न्यायालय बार एसोसिएशन, जबलपुर
- (2) आकेदक श्री/श्रीमती/कु.....के काउंसल
- (3) प्रत्यर्थी श्री/श्रीमती/कु.....के काउंसल
- (4) वार्ष्याल, एप्र.अ., जबलपुर न्यायदीत

सूचना एवं आवश्यक कार्यालयी हेतु


उप राज्यसभा
24.6.04


R.L. Gupta
H.B. Shrivastava

Issued
on 24-6-04
by
R.B.